

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

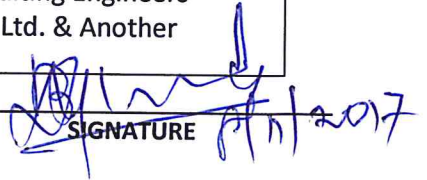
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.66/BB/ 2017	-	For compliance of office objections raised by Registry	230/ 232	Alcon Consulting Engineers (India) Pvt. Ltd. & Another

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

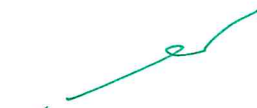
REPRESENTATION TO WHOM

SIGNATURE  08/11/2017

ORDER

PCS for Petitioner is present. He appeared before the Tribunal in pursuant to the Notice issued by the Tribunal. For compliance list it on 22/11/2017 and no further adjournment will be given.


Member (T)


Member (J)